

617

L/2/2022-LME NMCG
National Mission for Clean Ganga
Department of Water Resources, River Development
& Ganga Rejuvenation
Ministry of Jal Shakti

Major Dhyanchand National Stadium,
Near India Gate, New Delhi-110002
Dated: 14.02.2024

Subject: Report of the National Mission for Clean Ganga (NMCG) in the matter of OA No. 262/2022- Sanjay Sharma Vs Union of India & Ors.

**

Sir,

The Report of the National Mission for Clean Ganga(NMCG), DoWR, RD&GR, Ministry of Jal Shakti in the said matter has already been submitted on 14.08.2023 before the Hon'ble NGT. A copy of the Report is attached. The same may kindly be placed before the Hon'ble NGT for consideration in the matter.


14.2.2024

Anup Kumar Srivastava
Executive Director(Tech),

Encl: As above

To

The Registrar, Hon'ble National Green Tribunal, Faridkot House, Copernicus Marg
New Delhi.

Copy for information to:

- (1).PPS to the Secretary, DoWR, RD&GR, Ministry of Jal Shakti,
Shram Shakti Bhawan, New Delhi
- (2). PS to the DG, NMCG,
- (3). Under Secretary, National Water Mission DoWR, RD&GR, Ministry of Jal Shakti
w.r t their letter No M-63/2/2024-NWM-MoWR/406-409dated 05.02.2024

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL

BENCH, NEW DELHI

O.A. No. 262 of 2022

IN THE MATTER OF:

Sanjay Sharma

...Petitioner

// Versus //

Union of India & Ors Respondents

Report on behalf of the National Mission for Clean Ganga (D/O WR, RD & GR), Ministry of Jal Shakti- in the matter of O.A. No. 262 of 2022- Sanjay Sharma vs Union of India (Ministry of Environment Forest and Climate Change) & ORS

NATIONAL MISSION FOR CLEAN GANGA,

**DEPT. OF WATER RESOURCES, RIVER DEVELOPMENT &
GANGA REJUVENATION,**

**MINISTRY OF JAL SHAKTI, GOVERNMENT OF INDIA, NEW
DELHI**

File No.:L/2/2022-LME NMCG
National Mission for Clean Ganga
Department of Water Resources, River Development
& Ganga Rejuvenation
Ministry of Jal Shakti

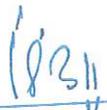
Major Dhyanchand National Stadium,
Near India Gate, New Delhi-110002
Dated: 14.08. 2023

Subject: Report of the National Mission for Clean Ganga (NMCG) (D/o WR, RD&GR) Ministry of Jal Shakti -In the matter of O.A. No. 262 Of 2022- Sanjay Sharma Vs Union of India (Ministry of Environment, Forest & Climate Change, New Delhi & Ors

Sir,

This is with reference to the Hon'ble NGT's Order dated 03.07.2022 in the above cited subject matter and to say that the Report of the National Mission for Clean Ganga(NMCG), DoWR, RD&GR, Ministry of Jal Shakti in the said matter is attached. The same may kindly be placed before the Hon'ble NGT for consideration in the matter.

2. This issues with the approval of the competent authority.


D.P. Mathuria 14.8.2023

Executive Director(Tech),

Encl: As above

To

The Registrar, Hon'ble National Green Tribunal, Faridkot House, Copernicus Marg
New Delhi.

Copy for information to:

- (1).PPS to the Secretary, DoWR,RD&GR, Ministry of Jal Shakti, Shram Shakti Bhawan, New Delhi
- (2). PS to the DG, NMCG,
- (3). Director (Co-ordination), NMCG

TABLE OF CONTENTS

Sr. No.	PARTICULAR	PAGE No.
1.	Report on behalf of the National Mission for Clean Ganga (D/O WR, RD & GR), Ministry of Jal Shakti- in the matter of O.A. No. 262 of 2022- Sanjay Sharma vs Union of India (Ministry of Environment Forest and Climate Change) & ORS	4-11
2.	<u>Annexure I:</u> Copies of Communications to the states	12-64
3.	<u>Annexure II:</u> List of Crematoria Constructed under Namami Gange Programme	65-71

NATIONAL MISSION FOR CLEAN GANGA**REPORT ON BEHALF OF THE NATIONAL MISSION FOR CLEAN GANGA (D/O WR, RD&GR) MINISTRY OF JAL SHAKTI -IN THE MATTER OF O.A. No. 262 of 2022- SANJAY SHARMA VS UNION OF INDIA (MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, NEW DELHI & ORS****1. Background**

- 1.1 The applicant in the above matter has inter-alia alleged non-compliance of the COVID-19 pandemic protocol for disposal of the dead bodies into the rivers and seeking appropriate directions amongst others, for ensuring the compliance of the COVID-19 protocol for handling dead bodies of the COVID-19 infected/ impacted human corpses/ dead bodies into the rivers.
- 1.2 Besides the Ministry of Environment, Forests and Climate Change (MoEF&CC), National Mission for Clean Ganga, Ministry of Jal Shakti, State Government of U.P and the State Government of Bihar have been directed to submit response in the matter.
- 1.3 The National Mission for Clean Ganga (NMCG), Department of Water Resources, River Development and Ganga Rejuvenation(Do WR,RD&GR) Ministry of Jal Shakti is one of the authorities, constituted in accordance with the provisions of Sub-section 3 of Section 3 of the *Environmental (Protection) Act, 1986*, vide notification no. S.O. 3187(E) dated 07.10.2016, inter-alia to take measures for prevention, control and abatement of environmental pollution in river Ganga and to ensure continuous adequate flow of water so as to rejuvenate the River Ganga. NMCG is under the administrative control of the D/oWR,RD&GR, Ministry of Jal Shakti, Government of India, New Delhi.
- 1.4 That it is submitted that so far as the NMCG is concerned, the requisite directions were issued to the State Governments of Uttarakhand, U.P, Bihar, Jharkhand, West Bengal and other States as well vide letter dated 12.05.2021, 18.05.2021, 20.05.2021, 31.5.2021, 02.06.2021 and 04.06.2021 to the concerned authorities of the State Governments of UP and Bihar besides the Project Director, State Mission for Clean Ganga along-with other States Governments and Union Territories for following up the COVID-19 pandemic guidelines issued by the Government of India and to take other requisite measures. The action take report

was also received from affected districts in the State Governments of U.P and Bihar. The Copies of the communications are enclosed as **Annexure-I**.

- 1.5 That a Report regarding observance of the Covid-19 protocol was also sought by the Hon'ble National Human Right Commission(NHRC) in a Complaint Case No. 1561/4/2021 on the issue of disposal of unclaimed/ unburnt/ partially burnt dead bodies found floating in river Ganga or buried in the ground at the shallow depth of river Ganga. The NMCG had accordingly submitted the Action taken Report to the Hon'ble NHRC inter-alia on following aspects:
- a. Strict compliance of the advisory/ suggestions and guidelines issued by NMCG to State Governments, CPCB, SPCBs and other concerned agencies. The State Governments of UP and Bihar were asked to send report on actions taken or contemplated.
 - b. The dumping of dead bodies into the river Ganga and also the burial of the dead bodies along the bank of the river shall be immediately stopped. Further preventive measures shall be taken for ensuring non-recurrence of any such incidence in future. The State Governments shall tighten the vigil along the river banks to ensure that the dead bodies are not allowed to be thrown/ dumped in the river.
 - c. There shall be prompt and safe disposal/ cremation of the identified dead bodies recovered in the river Ganga or found buried on the banks of river Ganga, as per the Standard Operating Procedures and guidelines.
 - d. To intensify rigorous patrolling and vigilance, all along the track of the flow of river Ganga, by the concerned agencies to avoid/ prevent the incidence of dumping/ burial of dead bodies into river Ganga or on its banks.
 - e. The rural areas shall be vigorously monitored involving local inhabitants/ residents for ensuring due compliance and care due to limited constraints of the availability of financial resources and adequate & proper cremation facilities. To facilitate urgent and requisite support in proper cremation or burial of the dead bodies in the urban as well as rural areas, the state funding support shall be considered for effective implementation of the measures.
 - f. The need to get the water samples analyzed, for the monitoring of contamination of COVID 19 virus and intensive monitoring for other conventional important parameters by the concerned agencies such as; CPCB, SPCBs, CWC was

emphasized. It was also suggested that specialized institutes; such as National Institute of Virology, Pune and National Chemical Laboratory may be associated for testing of the COVID-19 virus in the water samples with CPCB to do overall coordination.

- g. The health departments of the State Government may be associated by SPCBs to ensure the collection and analysis of samples, as per the specified protocols and guidelines. Project Directors of State Mission for Clean Ganga (SMCG) may coordinate, if needed, in this process.
 - h. The chances of the spread of the virus, in sewage, may also be monitored by undertaking suitable studies.
 - i. To consider the need for sensitizing and creating awareness, among people and concerned agencies to prevent the entangling of Dolphin into the Mahajal, being used for trapping the dead bodies dumped into the river Ganga, and implementation of the suggestion to be ensured in urban as well as rural areas.
 - j. SMCG (UP) & Bihar in co-ordination with the State Govts. shall carryout audit of the available infrastructure for crematoria/ burial grounds and to submit a report to the NMCG, on the status and utilization of such facilities
 - k. A task force at senior level shall oversee the arrangements for cremation, take-up physical inspections on utilization of crematoria and ensure that no one overcharges. All support will be ensured to deserving families.
 - l. CPCB/ SPCB shall furnish periodical report to the NMCG on water quality of rivers.
 - m. CPCB in co-ordination with the SPCBs may issue guidelines for creating awareness to communities, particularly residing near the river side, highlighting "*Do's & Don't*" for observance/ use of river water to prevent the spread of infection keeping in view of prevalent surge in scenario of COVID-19.
 - n. State Governments shall intensify and take up a major awareness drive to educate the inhabitants/ residents of the riverside communities in districts along river Ganga and other tributaries/ water bodies so as to prevent recurrence of such incidents and ensuring safe health and hygiene of the people at large.
- 2. Initiatives under Namami Gange Programme towards creating awareness**

- 2.1 **Construction of Crematorium:** Large number of crematoria have been constructed under the Namami Gange programme for provisioning of services to the community for cremation of dead as per prevalent belief and following rituals. A list of such facilities created under the program is at **Annexure-II**.
- 2.2 As regards some of the initiatives towards creating awareness for the use of river water and ghats/ crematoriums, Namami Gange programme is focusing on two major pillars of '*Arth Ganga*' and '*Jan Bhagidari*' aimed at sustainable river rejuvenation and strengthening the people-river connect and are detailed hereunder:
- 2.3 To make this mission, a people's movement, several initiatives are taken towards achieving this goal. Some of the interventions, which are made at a regular interval, includes- awareness campaigns, cleanliness drives at ghats and river banks, organizing events to capture the imagination as well as participation of children through competitions (drawing, painting, slogan writing, quiz, sport activities etc.); participation in national and international conferences, seminars, exhibitions and other varied activities.
- 2.4 **Regular awareness & cleaning drives on Ganga:** With a view to spread the message of keeping the river clean and to enlist the support of people in the Ganga Rejuvenation efforts, regular awareness and cleanliness drives are organized with active involvement of schools, colleges & youth groups and volunteers at regular intervals across the Ganga Basin States (Uttarakhand, Uttar Pradesh, Bihar, Jharkhand, West Bengal).
- 2.5 **Other Campaigns:** NMCG has been organizing '*Ganga Swachhta Pakhwada*' (16th to 31st March), *Vriksharopan Abhiyaan* (1st Week of July), *Swachhta He Sewa/Swachhta Divas* (2nd October), every year. Apart from engaging the youth, creating awareness and building knowledge, these campaigns are aimed at sensitising the next generation so as to sensitise them towards river ecosystem and environment as a whole, towards adapting sustainable lifestyle and keep efforts that commensurate with nature. The campaigns witnessed unprecedented response and active participation. The social media reach of the

- campaigns under the Namami Gange programme has also reached manifold in the past few years. These campaigns are organized through the *District Ganga Committees*, the district arm of NMCG, for effective implementation of the Ganga-specific activities in the Ganga Basin
- 2.6 **Ghats as Connecting Point:** The concept of '*Arth Ganga*' is being espoused for linking people with the river through '*Bridge of Economics*'. *Arth Ganga* concept was given in the 1st meeting of *National Ganga Council* held on 15th December, 2019. These six key verticals identified under *Arth Ganga* are Zero Budget Natural Farming, Monetisation of reuse of sludge/ waste water, Livelihood generation opportunities, Cultural heritage & tourism, Public Participation and Institution building. Some innovative initiatives- '*Ghat par Yoga*', '*Ghat Par Haat*' and '*Ganga Aarti*' are being organised on a regular basis on the banks of River Ganga and its tributaries.
- 2.7 Some of the new initiatives such as *Ghat Par Haat*, *Ghat Par Yog* has been the most effective way to engage with people at large with million-plus outreach and active participation from students, youth groups and community at large. These initiatives paved a way to involve the different stakeholders in the clean Ganga Mission.
- 2.8 **Ghat Par Haat:** '*Ghat par Haat*' initiative, which primarily aims to promote local products has received inspiring responses from across the Ganga Basin. More and more local people are using Ghats as places to sell their produce and earn a better livelihood. This has come up as an effective way to promote local products and livelihood with a base to connect the people with the river.
- 2.9 **Ghat Par Yoga:** Lakhs of people from the various cities/ towns as well as from the remote areas/ Ganga Grams across the Ganga Basin States & its tributaries joined the '*Ghat par Yoga*' initiative for two consecutive years (2022 and 2023) to celebrate the '*International Day of Yoga*'.
- 2.10 **Ganga Aarti:** Under this initiative, Ganga Aarti's on every Ghat are being promoted which rekindle the connect to the revered river. The priests in the

Ganga Basin are being encouraged and provided specialized training by Namami Gange and Parmarth Niketan to perform ritualistic standard Puja in uniform dress codes. These are becoming good source of income for the local people.

- 2.11 **Ghat Cleaning on Yamuna (in Delhi):** A special campaign to spread awareness about Yamuna cleaning and the role of Namami Gange in Yamuna cleaning was carried out in the national capital. Cleanliness drives are carried out with NGOs, students, civic bodies, volunteers and other stakeholders on Yamuna every 4th Saturday of the month.
- 2.12 **Ganga Bhog-Gangotri se Ganga Sagar Initiative:** Another innovative initiative - '*Ganga Bhog-Gangotri se Ganga Sagar Tak*' was launched in Rishikesh on 22nd April 2023. At the core of the initiative is "*Panch Ma*" concept- to facilitate local Mahila to make laddoos using local Madhu and Mota Anaj (Millets) from local Mitti to be given as Ganga Bhog (Prasad) at Mandirs on the banks of Ma Ganga- is another attempt to involve people connecting Aastha (faith) and livelihood, promoting Hon'ble PM's message of "*Vocal for Local*".
- 2.13 **Ganga Utsav:** NMCG has been celebrating '*Ganga Utsav*' every year to mark the declaration of Ganga as the National River of India on 4th November 2008. The event is a blend of art forms, culture, history and spirituality. It features classical dance & drama, folklore, food festival, dialogues, music & dance performances, satsang, interactive games, engaging storytelling sessions, quiz and films on Ganga. The Utsav provided a viable platform to spread the significance of rivers in India and connect people to Ganga & its ecology.
- 2.14 Regular interactions with youth have been a mainstay at Namami Gange. To encourage and motivate young volunteers, NMCG has been associating with NYKS, Ganga Mitra, Ganga Prahari and Ganga Vichar Manch. District authorities have also incorporated the Jan Ganga model with Shramdaan, plantation activities, Ghat cleaning done on regular intervals with local community volunteers.

- 2.15 With the culmination of all efforts, along with the support of the stakeholders, Namami Gange has been selected as one of the top ten *World Restoration Flagship initiatives*, by the UNEP during UN Decade from among 160 ecosystem restoration projects from across the world.

3. FINDING/ OBSERVATIONS AND CONCLUSIONS

- 3.1 The analysis of data shows that no significant or out of trend changes of water quality of river water has been observed due to the non-compliance of the COVID-19 protocol by disposal of dead bodies in the rivers including river Ganga.
- 3.2 The statutory authorities at the State and district levels including SPCBs and District Ganga Committees (GDGCs) are duly empowered, competent and duty bound to take requisite actions to deal with the situation arising from the pandemic, as also otherwise and in cases related to clandestinely throwing/ dumping unburnt/ partially burnt dead bodies, in rivers including river Ganga or even for burial in ground of the dead bodies, on the banks in river Ganga.
- 3.3 NMCG has already issued the necessary guidelines to the State Governments concerned for following the Covid-19 protocol of the Government of India for ensuring the disposal/ cremation of the human dead bodies in rivers including river Ganga and/ or on the banks of the Rivers. The authorities at National and the State level are working in coordination to streamline the situation as per statutory responsibilities assigned to them.
- 3.4 NMCG has been regularly insisting the State Governments that regular and intensive patrolling be undertaken along the banks as well as of the river. The State authorities are required to strictly carry out regular patrolling through police authorities and the officials of the State Governments.
- 3.5 The State authorities to ensure that financial support is ensured to deserving families.
- 3.6 The State Governments may intensify the awareness drive for creating awareness among the communities, particularly residing near the river side, highlighting "Do's & Don't" as well as to educate the inhabitants/ residents of the riverside communities in districts along river Ganga and other tributaries/ water bodies towards their safe health and hygiene and avoid cremation of corpses on the banks of rivers.

4. CONCLUSIONS

- 4.1 Based on the requisite measures taken by the concerned authorities at the Central and State level it is being ensured that the dead bodies are not thrown in the river and burial and/or cremation of the dead bodies are performed in a decent manner. No adverse reports have been received in this regard. Thus it is concluded that barring a few incidents during the prevalence of alarming situation of Corvid -19 in the year 2019-2020, the incidence of dead bodies floating in river Ganga and its tributaries have not been reported.
- 4.2 The State authorities are being apprised periodically, from time to time, to cause public awareness about "Do & Don't with regard to the Use of River Water and desist people from throwing dead bodies in the river and its tributaries and observe/ follow the decent way of burial and/ or cremation as per settled rituals.

राजीव रंजन मिश्रा, भा.प्र.से.
महानिदेशक
राष्ट्रीय स्वच्छ गंगा मिशन
Rajiv Ranjan Mishra, IAS
DIRECTOR GENERAL
NATIONAL MISSION FOR CLEAN GANGA



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन,
नदी विकास और गंगा संरक्षण विभाग
GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION

D O No. L-64/2/2021/NMCG/002

Dated: 12th May 2021

Dear Sir,

Kind attention is invited to the recent reports in the print and digital media about unidentified dead bodies/unclaimed corpses (suspected to be of Covid victims) found floating along the bank of river Ganga and its tributaries at various places in the State of Uttar Pradesh and Bihar.

2. As you are aware, the country is passing through a critical juncture, as number of COVID-19 cases and deaths have been on the rise in many States and UTs in the recent past. Dumping of dead bodies/partially burnt or decomposed corpses in the rivers, not only causes pollution in the rivers, but is also unhygienic and increases the risk of spreading infections in the communities, inhabiting in and around the regions of the river banks. This is also grave violation of Covid-safety protocol/ Guidelines on Covid 19-Dead Body Management, and necessitates urgent action.

3. Further, as you are aware, under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, NMCG is mandated to take or caused to be taken immediate action in case of pollution of River Ganga or its tributaries due to any poisonous, noxious or polluting matter entering into the River Ganga, due to any accident or other unforeseen act or event. The Authority has been constituted as District Ganga Committees (DGCs) for River Ganga at district level in the States for identifying activities which may be threatening to the area of specified District abutting the River Ganga, for protection of the River Ganga and its tributaries and accordingly, plan for remedial action thereof.

4. In furtherance, an advisory has been issued by NMCG on 11.05.2021 (copy enclosed for ready reference) to Chairperson of all DGCs requesting compliance with general instructions amongst others for immediately arranging for proper disposal of unidentified dead bodies/unclaimed corpses found floating in river Ganga or its tributaries in strict adherence to Government of India Guidelines on Covid 19 Dead Body Management. Appropriate funding assistance, if required, could be considered, for approval, by NMCG, upon receipt of requests in this regard. In addition, a dedicated team of senior officials has also been constituted at NMCG (with nodal officer for Uttarakhand & West Bengal- Sh. Pravin Kumar (09899122554), Uttar Pradesh- Sh. Rajat Kumar Gupta (08744094101), Bihar & Jharkhand- Sh. Saumyasib Mukhopadhyay (09717218963) for necessary co-ordination and monitoring of this issue.

Contd...



राष्ट्रीय स्वच्छ गंगा मिशन
प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002
NATIONAL MISSION FOR CLEAN GANGA
1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi - 110002
Ph : 011-23049528 Fax : 23049566 E-mail : dn@nmcg.nic.in



-2-

5. However, it is to be emphasized that for an effective control on future incidences of people dumping dead bodies in the river Ganga and its tributaries or any other activities that is hazardous to the river Ganga and its tributaries or to the people living along the bank of the river Ganga and its tributaries, specific directions needs to be issued to the concerned district administrations/local bodies and police authorities.

6. I write this to underscore the seriousness of the issue and would request you to kindly issue appropriate instructions to the concerned district administrations/local bodies and police authorities to scrupulously comply with the NMCG advisory dated 11.05.2021, as well as take necessary action at your end to address the issue at the earliest.

Warm Regard

Yours sincerely,

Encl.: As above



(Rajiv Ranjan Mishra)

Shri Rajendra Kumar Tiwari,
Chief Secretary,
Government of Uttar Pradesh
Lucknow

राजीव रंजन मिश्रा, भा.प्र.से.
महानिदेशक
राष्ट्रीय स्वच्छ गंगा मिशन

Rajiv Ranjan Mishra, IAS

DIRECTOR GENERAL
NATIONAL MISSION FOR CLEAN GANGA



सत्यमेव जयते

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन,
नदी विकास और गंगा संरक्षण विभाग
GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION

D O No. L-64/2/2021/NMCG/002

Dated: 12th May 2021

Dear Sukhdev,

Kind attention is invited to the recent reports in the print and digital media about unidentified dead bodies/unclaimed corpses (suspected to be of Covid victims) found floating along the bank of river Ganga and its tributaries at various places in the State of Uttar Pradesh and Bihar.

2. As you are aware, the country is passing through a critical juncture, as number of COVID-19 cases and deaths have been on the rise in many States and UTs in the recent past. Dumping of dead bodies/partially burnt or decomposed corpses in the rivers, not only causes pollution in the rivers, but is also unhygienic and increases the risk of spreading infections in the communities, inhabiting in and around the regions of the river banks. This is also grave violation of Covid-safety protocol/ Guidelines on Covid 19-Dead Body Management, and necessitates urgent action.

3. Further, as you are aware, under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, NMCG is mandated to take or caused to be taken immediate action in case of pollution of River Ganga or its tributaries due to any poisonous, noxious or polluting matter entering into the River Ganga, due to any accident or other unforeseen act or event. The Authority has been constituted as District Ganga Committees (DGCs) for River Ganga at district level in the States for identifying activities which may be threatening to the area of specified District abutting the River Ganga, for protection of the River Ganga and its tributaries and accordingly, plan for remedial action thereof.

4. In furtherance, an advisory has been issued by NMCG on 11.05.2021 (copy enclosed for ready reference) to Chairperson of all DGCs requesting compliance with general instructions amongst others for immediately arranging for proper disposal of unidentified dead bodies/unclaimed corpses found floating in river Ganga or its tributaries in strict adherence to Government of India Guidelines on Covid 19 Dead Body Management. Appropriate funding assistance, if required, could be considered, for approval, by NMCG, upon receipt of requests in this regard. In addition, a dedicated team of senior officials has also been constituted at NMCG (with nodal officer for Uttarakhand & West Bengal- Sh. Pravin Kumar (09899122554), Uttar Pradesh- Sh. Rajat Kumar Gupta (08744094101), Bihar & Jharkhand- Sh. Saumyasib Mukhopadhyay (09717218963) for necessary co-ordination and monitoring of this issue.

Contd...

5. However, it is to be emphasized that for an effective control on future incidences of people dumping dead bodies in the river Ganga and its tributaries or any other activities that is hazardous to the river Ganga and its tributaries or to the people living along the bank of the river Ganga and its tributaries, specific directions needs to be issued to the concerned district administrations/local bodies and police authorities.

6. I write this to underscore the seriousness of the issue and would request you to kindly issue appropriate instructions to the concerned district administrations/local bodies and police authorities to scrupulously comply with the NMCG advisory dated 11.05.2021, as well as take necessary action at your end to address the issue at the earliest.

Warm Regards

Yours sincerely,

Encl.: As above



(Rajiv Ranjan Mishra)

Shri Sukhdev Singh,
Chief Secretary,
Government of Jharkhand
Ranchi

राजीव रंजन मिश्रा, भा.प्र.से.
महानिदेशक
राष्ट्रीय स्वच्छ गंगा मिशन
Rajiv Ranjan Mishra, IAS
DIRECTOR GENERAL
NATIONAL MISSION FOR CLEAN GANGA



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन,
नदी विकास और गंगा संरक्षण विभाग
GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION

D O No. L-64/2/2021/NMCG/002

Dated: 12th May 2021

Dear Ajeetan,

Kind attention is invited to the recent reports in the print and digital media about unidentified dead bodies/unclaimed corpses (suspected to be of Covid victims) found floating along the bank of river Ganga and its tributaries at various places in the State of Uttar Pradesh and Bihar.

2. As you are aware, the country is passing through a critical juncture, as number of COVID-19 cases and deaths have been on the rise in many States and UTs in the recent past. Dumping of dead bodies/partially burnt or decomposed corpses in the rivers, not only causes pollution in the rivers, but is also unhygienic and increases the risk of spreading infections in the communities, inhabiting in and around the regions of the river banks. This is also grave violation of Covid-safety protocol/ Guidelines on Covid 19-Dead Body Management, and necessitates urgent action.

3. Further, as you are aware, under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, NMCG is mandated to take or caused to be taken immediate action in case of pollution of River Ganga or its tributaries due to any poisonous, noxious or polluting matter entering into the River Ganga, due to any accident or other unforeseen act or event. The Authority has been constituted as District Ganga Committees (DGCs) for River Ganga at district level in the States for identifying activities which may be threatening to the area of specified District abutting the River Ganga, for protection of the River Ganga and its tributaries and accordingly, plan for remedial action thereof.

4. In furtherance, an advisory has been issued by NMCG on 11.05.2021 (copy enclosed for ready reference) to Chairperson of all DGCs requesting compliance with general instructions amongst others for immediately arranging for proper disposal of unidentified dead bodies/unclaimed corpses found floating in river Ganga or its tributaries in strict adherence to Government of India Guidelines on Covid 19 Dead Body Management. Appropriate funding assistance, if required, could be considered, for approval, by NMCG, upon receipt of requests in this regard. In addition, a dedicated team of senior officials has also been constituted at NMCG (with nodal officer for Uttarakhand & West Bengal- Sh. Pravin Kumar (09899122554), Uttar Pradesh- Sh. Rajat Kumar Gupta (08744094101), Bihar & Jharkhand- Sh. Saumyasib Mukhopadhyay (09717218963) for necessary co-ordination and monitoring of this issue.

Contd...

-2-

5. However, it is to be emphasized that for an effective control on future incidences of people dumping dead bodies in the river Ganga and its tributaries or any other activities that is hazardous to the river Ganga and its tributaries or to the people living along the bank of the river Ganga and its tributaries, specific directions needs to be issued to the concerned district administrations/local bodies and police authorities.

6. I write this to underscore the seriousness of the issue and would request you to kindly issue appropriate instructions to the concerned district administrations/local bodies and police authorities to scrupulously comply with the NMCG advisory dated 11.05.2021, as well as take necessary action at your end to address the issue at the earliest.

Warm Regards

Yours sincerely,

Encl.: As above



(Rajiv Ranjan Mishra)

Shri Alapan Bandyopadhyay,
Chief Secretary,
Government of West Bengal
Kolkata

राजीव रंजन मिश्रा, भा.प्र.से.
महानिदेशक
राष्ट्रीय स्वच्छ गंगा मिशन

Rajiv Ranjan Mishra, IAS
DIRECTOR GENERAL
NATIONAL MISSION FOR CLEAN GANGA



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन,
नदी विकास और गंगा संरक्षण विभाग
GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION

D O No. L-64/2/2021/NMCG/002

Dated: 12th May 2021

Dear Mr. Prakesh,

Kind attention is invited to the recent reports in the print and digital media about unidentified dead bodies/unclaimed corpses (suspected to be of Covid victims) found floating along the bank of river Ganga and its tributaries at various places in the State of Uttar Pradesh and Bihar.

2. As you are aware, the country is passing through a critical juncture, as number of COVID-19 cases and deaths have been on the rise in many States and UTs in the recent past. Dumping of dead bodies/partially burnt or decomposed corpses in the rivers, not only causes pollution in the rivers, but is also unhygienic and increases the risk of spreading infections in the communities, inhabiting in and around the regions of the river banks. This is also grave violation of Covid-safety protocol/ Guidelines on Covid 19-Dead Body Management, and necessitates urgent action.

3. Further, as you are aware, under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, NMCG is mandated to take or caused to be taken immediate action in case of pollution of River Ganga or its tributaries due to any poisonous, noxious or polluting matter entering into the River Ganga, due to any accident or other unforeseen act or event. The Authority has been constituted as District Ganga Committees (DGCs) for River Ganga at district level in the States for identifying activities which may be threatening to the area of specified District abutting the River Ganga, for protection of the River Ganga and its tributaries and accordingly, plan for remedial action thereof.

4. In furtherance, an advisory has been issued by NMCG on 11.05.2021 (copy enclosed for ready reference) to Chairperson of all DGCs requesting compliance with general instructions amongst others for immediately arranging for proper disposal of unidentified dead bodies/unclaimed corpses found floating in river Ganga or its tributaries in strict adherence to Government of India Guidelines on Covid 19 Dead Body Management. Appropriate funding assistance, if required, could be considered, for approval, by NMCG, upon receipt of requests in this regard. In addition, a dedicated team of senior officials has also been constituted at NMCG (with nodal officer for Uttarakhand & West Bengal- Sh. Pravin Kumar (09899122554), Uttar Pradesh- Sh. Rajat Kumar Gupta (08744094101), Bihar & Jharkhand- Sh. Saumyasib Mukhopadhyay (09717218963) for necessary co-ordination and monitoring of this issue.

Contd...

-2-

5. However, it is to be emphasized that for an effective control on future incidences of people dumping dead bodies in the river Ganga and its tributaries or any other activities that is hazardous to the river Ganga and its tributaries or to the people living along the bank of the river Ganga and its tributaries, specific directions needs to be issued to the concerned district administrations/local bodies and police authorities.

6. I write this to underscore the seriousness of the issue and would request you to kindly issue appropriate instructions to the concerned district administrations/local bodies and police authorities to scrupulously comply with the NMCG advisory dated 11.05.2021, as well as take necessary action at your end to address the issue at the earliest.

Warm Regards

Yours sincerely,

Encl.: As above


(Rajiv Ranjan Mishra)

Shri Om Prakash,
Chief Secretary,
Government of Uttarakhand
Dehradun

राजीव रंजन मिश्रा, भा.प्र.से.
महानिदेशक
राष्ट्रीय स्वच्छ गंगा मिशन

Rajiv Ranjan Mishra, IAS

DIRECTOR GENERAL
NATIONAL MISSION FOR CLEAN GANGA

D O No. L-64/2/2021/NMCG/002



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन,
नदी विकास और गंगा संरक्षण विभाग
GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION

Dated: 12th May 2021

Dear Sir,

Kind attention is invited to the recent reports in the print and digital media about unidentified dead bodies/unclaimed corpses (suspected to be of Covid victims) found floating along the bank of river Ganga and its tributaries at various places in the State of Uttar Pradesh and Bihar.

2. As you are aware, the country is passing through a critical juncture, as number of COVID-19 cases and deaths have been on the rise in many States and UTs in the recent past. Dumping of dead bodies/partially burnt or decomposed corpses in the rivers, not only causes pollution in the rivers, but is also unhygienic and increases the risk of spreading infections in the communities, inhabiting in and around the regions of the river banks. This is also grave violation of Covid-safety protocol/ Guidelines on Covid 19-Dead Body Management, and necessitates urgent action.

3. Further, as you are aware, under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, NMCG is mandated to take or caused to be taken immediate action in case of pollution of River Ganga or its tributaries due to any poisonous, noxious or polluting matter entering into the River Ganga, due to any accident or other unforeseen act or event. The Authority has been constituted as District Ganga Committees (DGCs) for River Ganga at district level in the States for identifying activities which may be threatening to the area of specified District abutting the River Ganga, for protection of the River Ganga and its tributaries and accordingly, plan for remedial action thereof.

4. In furtherance, an advisory has been issued by NMCG on 11.05.2021 (copy enclosed for ready reference) to Chairperson of all DGCs requesting compliance with general instructions amongst others for immediately arranging for proper disposal of unidentified dead bodies/unclaimed corpses found floating in river Ganga or its tributaries in strict adherence to Government of India Guidelines on Covid 19 Dead Body Management. Appropriate funding assistance, if required, could be considered, for approval, by NMCG, upon receipt of requests in this regard. In addition, a dedicated team of senior officials has also been constituted at NMCG (with nodal officer for Uttarakhand & West Bengal- Sh. Pravin Kumar (09899122554), Uttar Pradesh- Sh. Rajat Kumar Gupta (08744094101), Bihar & Jharkhand- Sh. Saumyasib Mukhopadhyay (09717218963) for necessary co-ordination and monitoring of this issue.

Contd...

-2-

5. However, it is to be emphasized that for an effective control on future incidences of people dumping dead bodies in the river Ganga and its tributaries or any other activities that is hazardous to the river Ganga and its tributaries or to the people living along the bank of the river Ganga and its tributaries, specific directions needs to be issued to the concerned district administrations/local bodies and police authorities.

6. I write this to underscore the seriousness of the issue and would request you to kindly issue appropriate instructions to the concerned district administrations/local bodies and police authorities to scrupulously comply with the NMCG advisory dated 11.05.2021, as well as take necessary action at your end to address the issue at the earliest.

Best Regards

Yours sincerely,

Encl.: As above



(Rajiv Ranjan Mishra)

Shri Tripurari Sharan,
Chief Secretary,
Government of Bihar
Patna

पंकज कुमार
PANKAJ KUMAR
सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



सत्यमेव जयते

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Encl.: As above.

Yours sincerely,


(Pankaj Kumar)

To

All the Chief Secretaries of the State Governments/Administrators of UTs Administration

पंकज कुमार
PANKAJ KUMAR

सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Aditya,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards,

Encl. : As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri Aditya Nath Das,
Chief Secretary,
Government of Andhra Pradesh,
AP Secretariat, Velagapudi, Amaravati (Andhra Pradesh)

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
 18th May 2021

No. L-64/2/2021/NMCG/002

Dear Naresh,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards,

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri Naresh Kumar,
 Chief Secretary,
 Government of Arunachal Pradesh,
 Secretariat Complex, Itanagar - 791111

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
18th May 2021

No. L-64/2/2021/NMCG/002

Dear Jishnu,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards,

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri Jishnu Barua,
 Chief Secretary,
 Government of Assam,
 Secretariat, Guwahati.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
 18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Sharan,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards,

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri Tripurari Sharan
 Chief Secretary,
 Government of Bihar,
 Secretariat, Patna.

पंकज कुमार
PANKAJ KUMAR

सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



सत्यमेव जयते

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dean Shri Jain,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Encl.: As above.

Regards,

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri Amitabh Jain,
Chief Secretary,
Government of Chhattisgarh,
Raipur.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
 http://www.mowr.gov.in
18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Rai,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Encl.: As above.

Regards

Shri Parimal Rai,
 Chief Secretary,
 Government of Goa,
 PANAJI.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

पंकज कुमार
PANKAJ KUMAR

सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



सत्यमेव जयते

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Mukim,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Encl.: As above.

Regards

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri Anil G. Mukim,
Chief Secretary,
Government of Gujarat,
Secretariat, Gandhinagar-382010.

पंकज कुमार
PANKAJ KUMAR
सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



सत्यमेव जयते

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Vardhan,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri Vijai Vardhan,
Chief Secretary,
Government of Haryana, Civil Secretariat Building,
Room No.4, 4th Floor, Sector-1, Chandigarh - 160 017.
जल संरक्षण - जीवन संरक्षण

पंकज कुमार
PANKAJ KUMAR

सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dean Shri Khachi,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri Anil Khachi,
Chief Secretary,
Government of Himachal Pradesh,
Secretariat, Shimla - 171 002.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
 http://www.mowr.gov.in
 18th May 2021

No. L-64/2/2021/NMCG/002

Dear Sukhdev,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri Sukhdev Singh,
 Chief Secretary,
 Government of Jharkhand,
 Nepal House, Ranchi - 834 002.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Kumar,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.
3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.
4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri P.Ravi Kumar
 Chief Secretary,
 Government of Karnataka,
 320, 3rd Floor, Vidhana Soudha, BENGALURU-560001.

पंकज कुमार
PANKAJ KUMAR
सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear V P,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Dr. V.P. Joy,
Chief Secretary,
Government of Kerala,
Secretariat, THIRUVANANTHAPURAM

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
 18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Bains,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri Iqbal Singh Bains,
 Chief Secretary,
 Government of Madhya Pradesh,
 Secretariat, BHOPAL.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
 http://www.mowr.gov.in

No. L-64/2/2021/NMCG/002

18th May 2021

Dear Shri Kunte,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri Sitaram Kunte,
 Chief Secretary,
 Government of Maharashtra,
 Mantralaya, MUMBAI.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
 18th May 2021

No. L-64/2/2021/NMCG/002

Dear Rajesh,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Dr. Rajesh Kumar,
 Chief Secretary,
 Government of Manipur,
 Secretariat, Imphal – 795 001

पंकज कुमार
PANKAJ KUMAR

सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear M.S.,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri M.S. Rao,
Chief Secretary,
Government of Meghalaya,
Main Secretariat, Birla Building, Shillong-793 001

पंकज कुमार
PANKAJ KUMAR
सचिव
SECRETARY

Tel. : 23710305, 23715919
Fax : 23731553
E-mail : secy-mowr@nic.in



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Sir,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri J. Alam,
Chief Secretary,
Government of Nagaland,
Kohima - 797 001.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
 18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Mahapatra,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri Suresh Chandra Mahapatra,
 Chief Secretary,
 Government of Odisha,
 Secretariat, BHUBANESHWAR

पंकज कुमार
PANKAJ KUMAR

सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001
GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
18th May 2021

No. L-64/2/2021/NMCG/002

Dear Vini,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Ms. Vini Mahajan
Chief Secretary,
Government of Punjab,
Secretariat, Chandigarh.

पंकज कुमार
PANKAJ KUMAR

सचिव
SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



सत्यमेव जयते

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Arya,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri Niranjana Kumar Arya,
Chief Secretary,
Government of Rajasthan,
Secretariat, JAIPUR.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
 18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Gupta,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Encl.: As above.

Regards

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri S.C. Gupta,
 Chief Secretary,
 Government of Sikkim,
 Tashiling Secretariat, GANGTOK - 737 101.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Anbu,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri V. Irai Anbu
 Chief Secretary,
 Government of Tamil Nadu,
 Secretariat, CHENNAI.

पंकज कुमार
PANKAJ KUMAR
सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Kumar,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Encl.: As above.

Regards

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri Somesh Kumar,
Chief Secretary,
Government of Telangana,
Secretariat, HYDERABAD

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Manoj,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Dr. Manoj Kumar,
 Chief Secretary,
 Government of Tripura,
 Secretariat Complex, Agartala-799 001.

पंकज कुमार
PANKAJ KUMAR
सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



मत्स्येद नयते

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Om,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri Om Prakash,
Chief Secretary,
Government of Uttarakhand,
Secretariat, Subhash Road, Dehradun - 248 001.

पंकज कुमार
PANKAJ KUMAR
सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Tiwari,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri R.K. Tiwari,
Chief Secretary,
Government of Uttar Pradesh,
Secretariat, LUCKNOW.

पंकज कुमार
PANKAJ KUMAR
सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



सत्यमेव जयते

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Alpan,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri Alpan Bandopadhyay,
Chief Secretary,
Government of West Bengal, 'NABANNA' HRBC Building,
325, Sarat Chatterjee Road, HOWRAH - 711 102

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
18th May 2021

No. L-64/2/2021/NMCG/002

Dear Jitendra,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri Jitendra Narayan,
 Chief Secretary,
 Andaman & Nicobar Islands Administration,
 PORT BLAIR.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
 18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Badnore,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Encl.: As above.

Regards

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri V.P. Singh Badnore,
 Administrator,
 Chandigarh Administration,
 CHANDIGARH.

पंकज कुमार
PANKAJ KUMAR

सचिव
SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Patel,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Encl.: As above.

Regards

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri Prafulbhai Patel
Administrator,
Dadra & Nagar Haveli and Daman & Diu Administration,
and Lakshadweep Administration, SILVASA.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

No. L-64/2/2021/NMCG/002

18th May 2021

Dear Vijay,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.
3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.
4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri Vijay Kumar Dev,
 Chief Secretary,
 Govt. of NCT of Delhi,
 New Secretariat Bldg., NEW DELHI.

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
 18th May 2021

No. L-64/2/2021/NMCG/002

Dear BVR,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri B.V.R.Subrahmanyam
 Chief Secretary
 R. No. 307, 3rd Floor, Civil Secretariat,
 Srinagar - 190001

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
 18th May 2021

No. L-64/2/2021/NMCG/002

Dear Shri Narula,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Encl.: As above.

Regards

Yours sincerely,

Pankaj Kumar
 (Pankaj Kumar)

Shri Umang Narula
 Advisor to LG
 Civil Secretariat, UT Ladakh
 Ladakh-194101

पंकज कुमार
PANKAJ KUMAR
 सचिव
 SECRETARY
 Tel. : 23710305, 23715919
 Fax : 23731553
 E-mail : secy-mowr@nic.in



भारत सरकार
 जल शक्ति मंत्रालय
 जल संसाधन, नदी विकास
 और गंगा संरक्षण विभाग
 श्रम शक्ति भवन
 रफी मार्ग, नई दिल्ली-110 001
 GOVERNMENT OF INDIA
 MINISTRY OF JAL SHAKTI
 DEPARTMENT OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
 SHRAM SHAKTI BHAWAN
 RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>
 18th May 2021

No. L-64/2/2021/NMCG/002

Dear Ashwani,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

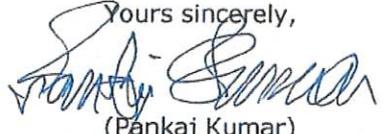
3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

Encl.: As above.

Regards

Shri Ashwani Kumar,
 Chief Secretary,
 Government of Puducherry,
 PUDUCHERRY.

Yours sincerely,

 (Pankaj Kumar)

पंकज कुमार
PANKAJ KUMAR

सचिव

SECRETARY

Tel. : 23710305, 23715919

Fax : 23731553

E-mail : secy-mowr@nic.in



सत्यमेव जयते

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
श्रम शक्ति भवन
रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
SHRAM SHAKTI BHAWAN
RAFI MARG, NEW DELHI-110 001
<http://www.mowr.gov.in>

18th May 2021

No. L-64/2/2021/NMCG/002

Dear Maawia,

Instances of several unclaimed or unidentified corpses or partially burnt bodies found floating/dumped in the river Ganga or buried in shallow graves along the banks of river Ganga, in some parts of the districts in the States of Uttar Pradesh and Bihar, reported in the media, are a matter of serious concern.

2. There is an urgent need to prevent water pollution in river Ganga and its tributaries as also in other rivers and water bodies. Throwing of dead bodies in the rivers or burial near the banks of the rivers is required to be stopped forthwith. In this context the Director General, National Mission for Clean Ganga (NMCG), in exercise of the powers vested under the provisions of River Ganga (Rejuvenation, Protection and Management), Authorities Order, 2016, has also addressed communications on 11th and 12th May, 2021, to respective State Governments, including to the District Administration (District Ganga Protection Committees) in concerned States, for ensuring prohibition of dumping of dead bodies in the rivers and taking other remedial measures to prevent pollution of river Ganga and its tributaries. Further, NMCG officials are pursuing the matter with district administrations of some of the sensitive districts like Unnao, Ballia, Ghazipur in Uttar Pradesh as well as Buxar and Saran in Bihar. The concerned District Magistrates have assured they are undertaking regular patrolling along the banks of the river in order to stop people from disposing dead bodies into rivers, sensitizing public to use crematoria /providing free wood, if demanded. They have also assured that unidentified/dead bodies/corpses fished out of the river are being cremated/buried properly observing Covid-safety protocol.

3. To rule out such incidents of dumping of dead bodies in the rivers/ lakes/ ponds or other water bodies in the country, the concerned authorities/local bodies/panchayats are required to be instructed and sensitized to effectively utilize infrastructure of crematoria/burial grounds for proper cremation/burial of dead bodies and to take measures to prevent their dumping in rivers or other water bodies.

4. It is, therefore, requested that the concerned Departments/local administration/police authorities of the State Government may be impressed upon to take immediate steps for ensuring prohibition of dumping/burial of dead bodies in the rivers or banks of the rivers or water bodies and ensure their proper cremation/burial.

With warm regards

Encl.: As above.

Yours sincerely,

Pankaj Kumar
(Pankaj Kumar)

Shri C. Lalnunmawia,
Chief Secretary,
Government of Mizoram,
Secretariat, Aizawl.



राष्ट्रीय स्वच्छ गंगा मिशन
National Mission for Clean Ganga

No.: L-64/2/2021/NMCG/005

Dated the 20th May, 2021

Sub: Prohibiting dumping of dead bodies in River Ganga and proper disposal of unidentified dead bodies/unclaimed corpses floating in the river- reg.

Kind attention is invited to the Advisory dated 11th and 12th May issued by Director General, NMCG as well as the minutes of the meeting held on 15th May 2021 with the State Authorities under Chairmanship of the Secretary, Ministry of Jal Shakti on the subject (copies enclosed for ready reference).

2. The concerned State Authorities/Depts./Agencies has been requested inter alia to send weekly reports on actions taken/contemplated with respect to the following:

- i. Immediately stopping dumping /burial of dead bodies/ unclaimed or unidentified corpses into river/river bed or bank of the river Ganga and its tributaries
- ii. Sharing of Standard Practices/Procedures being followed for disposal of dead bodies/ unclaimed or unidentified corpses fished out/recovered from river/river bed or bank of the river Ganga and its tributaries
- iii. Number of unidentified dead bodies/unclaimed corpses fished out/recovered from river/river bed or bank of the river Ganga and its tributaries and disposed/cremated as per the Standard Operating Procedures and guidelines.
- iv. Arrangements made for stringent patrolling and vigilance all along the river to check/prevent the dumping/burial of dead bodies into river Ganga or on its banks.
- v. State funded cremation support for safe disposal/cremation of the spotted dead bodies in the river Ganga or buried on the banks of river Ganga in rural/urban areas and details of fund spent.
- vi. Water quality of the rivers in highlighted regions of the concerned districts
- vii. Audit of the infrastructure for crematoria/ burial grounds and their utilization

Secretary, Ministry of Jal Shakti has also decided vide minutes of meeting dated 15.05.2021 of the *Chief Secretaries of Uttar Pradesh and Bihar on follow up Action on advisory dated 11th and 12th May, 2021 issued by Director General, NMCG to State Government of UP and Bihar towards adherence to Covid safety protocol of Government of India Guidelines on Covid 19 Dead Body Management* that State Govts. should send report on actions taken/ contemplated to be taken by 17.5.2021 followed by weekly reports.

एन.एम.सी.जी. (जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग, जल शक्ति मंत्रालय, भारत सरकार) थर्मल, मेजर जयनन्द नेशनल

स्टेडियम, इंदिरा गेट, नई दिल्ली - 110002

NMCG (Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, Govt. of India)
1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi - 110002



राष्ट्रीय स्वच्छ गंगा मिशन
National Mission for Clean Ganga

3. The aforesaid reports covering the status on above points in respect of districts abutting river Ganga duly compiled for the State as a whole are yet to be received. It is therefore requested that district wise weekly reports (**assimilating, collating and compiling information specific to above noted points**) for each of the district abutting river Ganga as well as where incidences of dumping/burial of dead bodies into rivers/river bed or bank of the rivers have been reported may be provided at an earliest **within next 2 days**.

18/5/24
20.5.24
(D. P. Mathuria)
Executive Director
uyrb-mowr@nic.in

To

1. PD, SMCG-UP, Plot No. 18, Sector - 7, Gomti Nagar Extension, Lucknow – 226010
2. PD, SPMG Group (Secretary Urban Development), Government of Bihar, Vikar Bhawan, Bailey Road, Patna – 800001

Copy to (for necessary follow up coordination and report compilation:

1. Dr. Shiv Pratap Raghuvanshi, Scientist D, NMCG/ Dr. Anu Chetal, Scientist, NMCG

Copy for information to:

1. PS to Secretary, Ministry of Jal Shakti, Govt. of India
2. PS to DG, NMCG
3. ED(P/F), NMCG



राष्ट्रीय स्वच्छ गंगा मिशन National Mission for Clean Ganga

No.: L-64/2/2021/NMCG/006

Dated 31st May, 2021

Sub: Prohibiting dumping of dead bodies in River Ganga and proper disposal of unidentified dead bodies/unclaimed corpses floating in the river- reg.

This is in reference to the news reports related to throwing of Covid 19 Dead body from a bridge in district Balrampur, U. P. into river Rapti that is tributary of River Ganga.

2. It may be recalled that Director General, NMCG, has earlier issued advisory on 11th and 12th May, 2021, to the State Government of U.P, including to the District Administration (District Ganga Protection Committees) in the State, with directives amongst others, for ensuring prohibition of dumping of dead bodies in the rivers and that the dead bodies are not allowed to be thrown/dumped in the river Ganga and its tributaries through strict vigilance/regular patrolling in the river/along the bank of the river.

3. Secretary, Ministry of Jal Shakti has also addressed communications on 18.05.2021 to the State Govts./Union Territories administration for prohibition of dumping of dead bodies in the rivers/water bodies and proper cremation and/ or burial of Covid 19 dead bodies in adherence to Covid safety-protocol.

4. Despite that media reports on multiple incidences of illegal/unlawful practice of dead bodies/corpses being dumped into the river Ganga and its tributaries in different parts of the State of U.P keeps on coming up. It is reflecting gaps in enforcement and need to make them more effective.

5. Further, the State Govts. have been requested to send weekly reports (district –wise) which are either yet to be received or the reports that are send are incomplete. It is therefore, requested that you may kindly consider to:

- i. Direct district administration Balrampur, U.P. to inquire about the reported incidence and furnish a factual status report to NMCG through Project Director, SMCG-UP within **03 (three)** days.
- ii. Take effective and immediate action under law against violators and erring officials/Departments/Institutions.
- iii. An action taken report may be provided at an earliest **within 2 (two) days**.

This issues with the approval of the Director General, NMCG.


(D. P. Mathuria)
Executive Director
uyrb-mowr@nic.in

To
Chief Secretary, Government of U.P., Lucknow

Copy to

1. PD, SMCG-UP, Plot No. 18, Sector - 7, Gomti Nagar Extension, Lucknow – 226010
2. DM, Balrampur
3. SP, Balrampur

Copy for information to: PS to Secretary, Ministry of Jal Shakti, Govt. of India

PS to DG, NMCG, ED(P/F), NMCG

एन.एम.सी.जी., (जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)

प्रथम तल, मेजर ध्यान चन्द नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002

NMCG, (Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India)



राष्ट्रीय स्वच्छ गंगा मिशन
National Mission for Clean Ganga

URGENT (Most Immediate)

No.: L-64/2/2021/NMCG/007

Dated 2nd June, 2021

Sub: Prohibiting dumping of dead bodies in River Ganga and proper disposal of unidentified dead bodies/unclaimed corpses floating in the river- reg.

Ref. (1): NMCG letter No. L-64/2/2021/NMCG/005 Dated 20.05.2021

Ref. (2): Secretary, Ministry of Jal Shakti, DO letter No. L-64/2/2021/NMCG/002 Dated 18.05.2021

Ref. (3): DG, NMCG DO letter No. L-64/2/2021/NMCG/002 Dated 12.05.2021

Ref. (4): NMCG advisory issued vide letter No. L-64/2/2021 LME NMCG Dated 11.05.2021

This is in reference to widely publicized media reports related to several dead bodies floating in River Ganga at Dalmau in district Raebareli, U. P. Attention is also invited on the references cited here as above with regards to communications addressed earlier on this subject.

2. As you are aware, practice of disposal/consigning of dead bodies in River Ganga or its tributaries is clearly in violation of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016, Guidelines/Advisories issued by NMCG as well as the Covid-safety protocol/ guidelines on Covid 19 dead body management and warrants strict action under law against the erring/negligent depts./institutions/agencies/officials of the State Govt. who have failed to prevent such incidents. In spite of this, the incidents of negligence towards compliance to Covid protocols for disposal of Covid dead as well as related matters are continuing.

3. It is therefore, requested to comply with following:-

- i. Project Director, SMCG-UP shall immediately apprise DG, NMCG about latest actions taken by the District administration Raebareli or other district(s) situated on the bank of River Ganga or its tributaries in compliance of the NMCG's advisory dated 11th and 12th May 2021.
- ii. District administration Raebareli, U.P. shall inquire about the reported incidence, take effective and immediate action under law against

एन.एम.सी.जी. (जल संधन, नदी विकास एिं गंगा संरक्षण विभाग, जल शक्ति ढालय, भारतीय सरकार) थम िल, मेजर ध्यानचंद नेशनल

स्टेडियम, इंडिया गेट, नई दहली - 110002

NMCG (Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, Govt. of India)
1st Floor, Major Dhyana Chand National Stadium, India Gate, New Delhi - 110002



राष्ट्रीय स्वच्छ गंगा मिशन
National Mission for Clean Ganga

violators and erring officials/Departments/Institutions and furnish factual status/ action taken report(s) to NMCG through Project Director, SMCG-UP within **02 (two)** days.

- iii. S.P., Raebareli shall submit a report to NMCG through DM, Raebareli about arrangements made for regular police patrolling in the river/along the bank of the river Ganga abutting district Raebareli at an earliest **within 2 (two) days**.

This issues with the approval of the Director General, NMCG. ,

10311
02.6.20.
(D. P. Mathuria)
Executive Director
uyrb-mowr@nic.in

To

1. PD, SMCG-UP, Plot No. 18, Sector - 7, Gomti Nagar Extension, Lucknow – 226 010
2. DM, Raebareli, Collectorate Raebareli – 229 001
3. S.P., Raebareli, S.P. office, Collectorate Campus, Raebareli – 229 001

Copy also to

1. Chief Secretary, Government of U.P., Lucknow

Copy for information to:

1. PS to Secretary, Ministry of Jal Shakti, Govt. of India
2. PS to DG, NMCG,
3. ED(P/F), NMCG



F. No.: TE-16015/3/2021-O/o ED(TECH) NMCG

Date: 04.06.2021

To,

The Project Director,
State Mission for Clean Ganga,
Plot No. 18, Sector - 7,
Gomti Nagar Extension,
Lucknow – 226010, Uttar Pradesh

Sub: Prohibiting dumping of dead bodies in River Ganga and proper disposal of unidentified dead bodies/unclaimed corpses floating in the river- reg.

Ref.

- i. NMCG letter dated 20th May, 2021
- ii. Letter dated 28th May, 2021 received from Additional Project Director, SMCG- UP.

Sir,

This has reference to the letter dated 20th May, 2021 from NMCG wherein it was requested to provide district wise weekly reports on the points of the advisory issued by NMCG dated 11th and 12th May, 2021 as well as the Minutes of the Meeting dated 15th May, 2021 for each of the district abutting river Ganga as well as where incidences of dumping/burial of dead bodies into rivers/river bed or bank of the rivers have been reported may be provided at an earliest within next 2 days.

In response a report-dated 28th May, 2021 has been received from Additional Project Director, SMCG enclosing the reports received from 30 districts. However, reports from 45 districts (**List enclosed**) are still awaited.

In view of above, you are, once again requested to kindly arrange to send the same at the earliest.

Validity unknown

Digitally signed by
D. P. Mathuria
DN: cn=D. P. Mathuria, o=NMCG, ou=State Mission for Clean Ganga, email=D.P.Mathuria@nic.in, c=IN
Date: 2021.06.04 23:39:54

Encl. As above

(D. P. Mathuria)
Executive Director
uyrb-mowr@nic.in

Copy for information to:

1. Chief Secretary, Government of Uttar Pradesh
2. PPS to Secretary, Ministry of Jal Shakti, Govt. of India
3. PS to DG, NMCG
4. ED(P/F), NMCG

File No.TE-16015/3/2021-O/o ED(TECH) NMCG-NATIONAL MISSION FOR CLEAN GANGA

List of 45 districts from which information is pending

S.No.	District Name	S.No.	District Name
1	Agra	24	Hardoi
2	Amethi	25	Hathras
3	Amroha	26	Jaunpur
4	Ayodhya	27	Kanpur Dehat
5	Azamgarh	28	Kasganj
6	Baghpat	29	Kaushambhi
7	Baharich	30	Kushinagar
8	Ballia	31	Lakhimpur Khiri
9	Balrampur	32	Lucknow
10	Banda	33	Maharj Ganj
11	Barabanki	34	Mahoba
12	Basti	35	Mainpuri
13	Bulandshahar	36	Mathura
14	Chitrakoot	37	Mau
15	Etah	38	MujaffarNagar
16	Parrukhabad	39	Rampur
17	Fatehpur	40	Sant Kabir Nagar
18	Firoabad	41	Sharavasti
19	GautamBudh nagar	42	Siddhartha Nagar
20	Ghaziabad	43	SitaPur
21	Gonda	44	Sonbhadra
22	Gorakhpur	45	Sultanpur
23	Hapur		

List of Crematoria Constructed under Namami Gange Programme

Sr. No	State	Sanctioned Crematoria	Complete Crematoria	Remarks
1	UttaraKhand	28	26	26 nos. of crematoriums are completed and handed over to ULB/State and which are operational
2	Uttar Pradesh	15	14	14 nos. of crematoriums are completed and handed over to ULB/State and which are operational
3	Bihar	10	4	04 nos. of crematoriums are completed and handed over to ULB/State and which are operational
4	Jharkhand	3	3	03 nos. of crematoriums are completed and handed over to ULB/State and which are operational
5	West Bengal	6	3	03 nos. of crematoriums are completed and handed over to ULB/State and which are operational
6	Madhya Pradesh	1	0	Ongoing
Total		63	50	

Crematoria in Uttarakhand:**(A) Completed Projects:**

S. No	District	Name of Crematoria
1	Pauri Garhwal	Phool Chatti
2	Pauri Garhwal	Sangam Ghat - Alaknanda
3	Pauri Garhwal	Kirtinagar - Ufanda Village
4	Pauri Garhwal	Srinagar ITI
5	Pauri Garhwal	Srinagar Nathani
6	Tehri Garhwal	Sangam Ghat
7	Tehri Garhwal	Koteshwar
8	Chamoli	Gaucher
9	Chamoli	Karnprayag
10	Chamoli	Umarkot
11	Chamoli	Nandprayag
12	Chamoli	Chamoli
13	Haridwar	Shampur
14	Haridwar	Bhogpur
15	Haridwar	Balawali
16	Haridwar	Chandi Ghat
17	Haridwar	Kankhal
18	Haridwar	Kharkhadi
19	Rudraprayag	Karnprayag
20	Rudraprayag	Mandakani River
21	Rudraprayag	Gholtir
22	Uttarkashi	Kedar
23	Uttarkashi	Heena
24	Uttarkashi	Dunda
25	Uttarkashi	Maneri Cremation Ghat
26	Uttarkashi	Gangotri Cremation Ghat

(B) Ongoing Projects:

S. No	District	Name of Crematoria	Progress
1	Haridwar	Mata Bal Kumari Cremation Ghat	52%
2	Pauri Garhwal	Yamkeshwar Creamtion Ghat	Under Tendering

Crematoria in Uttar Pradesh:**(A) Completed Projects:**

S. No	District	Name of Crematoria
1	Bulandshahar	Rajghat
2	Kanpur	Bandi mata
3	Kannauj	Mehandi
4	Kanpur	Bhairav Crematorium
5	Kanpur	Bhagwatdas Crematorium
6	Bithoor	Balu Crematorium
7	Kanpur	Dhonri Crematorium
8	Fatehpur	Mainpuri Ghat
9	Pratapgarh	Manikpur Ghat
10	Prayagraj	Rasulabad
11	Prayagraj	Kanhaiyapur
12	Mirzapur	Chaubha Crematorium
13	Mirzapur	Ram Gaya Crematorium
14	Badaun	Kachla Crematorium at Badaun

(B) Ongoing Projects:

S. No	District	Name of Crematoria	Progress
1	Mirzapur	Bhagaon Crematoria	99.22%

Crematoria in Bihar:**(A) Completed Projects:**

S. No	District	Name of Crematoria
1	Sultanganj	Balu Ghat- 2
2	Vaishali	Konhara Crematorium
3	Danapur	Ramjichak Crematorium
4	Patna	Part of RFD Patna electric

(B) Ongoing Projects:

S. No	District	Name of Crematoria	Progress
1	Danapur	Bind Toli Crematoria	50%
2	Begusarai	Simariya Crematoria Ghat	37%
3	Vaishali	Chechar Crematoria	91%
4	Gopalganj	Gopalganj Crematoria (02 Nos.)	Under Tendering
5	Katihar	Manihari Crematoria	Under Tendering

Crematoria in Jharkhand:**(A) Completed Projects:**

S. No	District	Name of Crematoria
1	Sahibganj	Maskalaiya
2	Sahibganj	Munilal Ghat
3	Rajmahal	Madhusudan Colony Ghat

Crematoria in West Bengal:**(A) Completed Projects:**

S. No	District	Name of Ghat & Crematoria
1	Bardhaman	Burning ghat katwa
2	Bardhaman	Narkeshwar & Military ghat Kalna
3	Bardhaman	Ferry ghat Dainhat

(B) Ongoing Projects:

S. No	District	Name of Crematoria	Progress
1	Nadiya	Kalyani Electric Crematoria	21%
2	Mursidabad	Kaliganj Electric Crematoria	04%
3	Barrackpore	Barrackpore Electric Crematoria	Under tendering

Crematoria in Madhya Pradesh:**(A) Ongoing Projects:**

S. No	District	Name of Crematoria	Progress
1	Mandsaur	Mandsaur Crematoria	10%